

उप सुचिद

15/11/22

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Bihar Vidhan Sabha (name of the House)
From MORWA - 135 Constituency (Name of the Constituency)**

I Ranjay Sahu son/daughter/wife of Magan Lal Sahu
Aged years, resident of Samastipur, Bihar (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by R.J.D (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ANTPP1873E	2021-22	4,41,850
2.	Spouse-	EORPS4282D	2021-22	4,68,170
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

7719(13)
15/11/22

3700 (13)

17/11/22

4000 (13)

3
19/11/22
2/11/22
19/11/22
17/11/22

(c)	Punishment imposed :	
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(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	1,77,244.00	56,653.00	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank A/c - Rs-25,17,421.49 (separate sheet is attached) on pg-01	Axis Bank S/a 916010027967 154-Rs - 55,239.13 PNB a/c -09 842413000133 Rs-1,26,297.40	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Total shares Rs-7,87,979.43 (separate sheet is attached) on pg-02	Nil	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	Innova Crysta Rs- 16,86,500.00	Nil	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Nil	Nil	Nil	Nil	Nil

(viii)	Any other assets such as value of Claims/interest	Nil	Nil	Nil	Nil	Nil
(ix)	Gross Total value			Nil	Nil	Nil

B. Details of immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)			Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in acres)			Nil	Nil	Nil
	Whether inherited property (Yes or NO)			Nil	Nil	Nil
	Date of purchase in case of self acquired property			Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase			Nil	Nil	Nil
	Any investment on the land by way of development, construction etc.			Nil	Nil	Nil
Approximate Current market value			Nil	Nil	Nil	
(ii)	Non-Agricultural Land					
	Location(s)	Details description attached	at Talpura, Somastipur - Rs 420,750-00	Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in sq. ft.)			Nil	Nil	Nil
	Whether inherited property (Yes or NO)			Nil	Nil	Nil
	Date of purchase in case of self acquired property			Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase			Nil	Nil	Nil
	Any investment on the land by way of development, construction etc.			Nil	Nil	Nil
Approximate Current market value			Nil	Nil	Nil	
(iii)	Commercial Buildings (including apartments)					
	-Location(s)			Nil	Nil	Nil
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)			Nil	Nil	Nil

	Whether inherited property (Yes or NO)		Nil	Nil	Nil
	Date of purchase in case of self acquired property		Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase		Nil	Nil	Nil
	Any Investment on the property by way of development, construction etc.		Nil	Nil	Nil
	Approximate Current market value		Nil	Nil	Nil
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Flat NO-202 2 nd floor, adya Noida, Patna Rs- 44,85,650/-	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)		Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)		Nil	Nil	Nil
	Whether inherited property (Yes or NO)		Nil	Nil	Nil
	Date of purchase in case of self acquired property		Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase		Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.		Nil	Nil	Nil
	Approximate Current market value		Nil	Nil	Nil
(v)	Others (such as interest in property)		Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above		Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	PNB Loan Loan A/c - 09 346511000841 Rs- 1,56,051-32	PNB Home Loan A/c - 09 3460110009 453 - Rs- 22,47,991-00	Nil	Nil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan			Nil	Nil	Nil

	Any other liability			Nil	Nil	Nil
	Grand total of liabilities			Nil	Nil	Nil
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation			Nil	Nil	Nil
	Dues to departments dealing with supply of water			Nil	Nil	Nil
	Dues to departments dealing with supply of electricity			Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles			Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)			Nil	Nil	Nil
	Income Tax Dues			Nil	Nil	Nil
	Wealth Tax Dues			Nil	Nil	Nil
	Service Tax Dues			Nil	Nil	Nil
	Municipal/Property Tax Dues			Nil	Nil	Nil
	Sales Tax Dues			Nil	Nil	Nil
	Any other dues			Nil	Nil	Nil
	Grand total of all Govt. dues			Nil	Nil	Nil

(7) Details of profession or occupation:

- a. Self. *Social Work*
 b. Spouse *Architect*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Ranjay Sahu</i>
2.	Full postal address	<i>Bishrampur ward no-5, samaspur, Birsa - 8481</i>
3.	Number and Name of the constituency and state	<i>135 & Morva Constituency</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>R.J.D</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NIL</i>

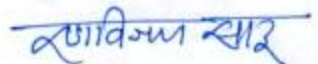
(c) Total number of Pending cases where the court (s) have taken cognizance						
5.	PAN of	Year for which last Income Tax Return filed	Total Income Shown			
(a)	Candidate ANTPPI873E	2021-22				
(b)	Spouse: EORPS42B2D	2021-22				
(c)	Dependents Nil	Nil	Nil			
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)			Nil	Nil	Nil
B.	Immovable Asset			Nil	Nil	Nil
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)			Nil	Nil	Nil
(ii)	Approximate Current Market Price of Asset (Total Value)			Nil	Nil	Nil
7	Liabilities			Nil	Nil	Nil
	(i) Government dues (Total)			Nil	Nil	Nil
	(ii) Loans from Bank, Financial Institutions and others (Total)			Nil	Nil	Nil
8.	Highest educational qualification:					
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 14th day of November 2022



DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oaths Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

BANK ACCOUNTS

1-Apr-2021 to 31-Mar-2022

Bank Name	A/c No-	Balance
Axis Bank S/a	916010027967767	9,831.50
HDFC Bank S/a	2351930006907	3,18,335.28
PNB A/c	9342413000131	32,943.66
SBI S/a	20020902824	2,45,612.20
SBI Vidhan Sabha A/c	39935549733	19,10,698.50
Grand Total		25,17,421.14

EQUITY SHARES	
1-Apr-2021 to 31-Mar-2022	
Power Grid Corporation 6664 EQ share	5,40,583.68
Reliance Industrieries Ltd506 EQ share	1,89,901.80
ReliancePower Ltd 76EQ Share	8,903.40
Tata Steel 103EQ share	48,590.25
Grand Total	7,87,979.13

(i) **Krishl bhumi ki awasthiti sarvekshan sankhya, Kshetraphal svarjit sampatti-svayam:-**

Patna jila anchal punpun mein-

- 1 Khata no- 55, kshesra no- 1497, 1498 Rakwa- 4 katatha 6 dhur
kraymulya- 3,36,000.00
Kray ki tarikh-16.01.2013
- 2 Jila patna anchal- punpun
Thana no- 73, Khata no-53, Kshesra no- 1504 Rakwa-12 katatha 9 dhur
kraymulya- 1,17,000.00
Kray ki tarikh-15.06.2011
- 3 Jila patna anchal- punpun
Thana no- 73, Khata no-50, Kshesra no- 1498 Rakwa-7½ D
kraymulya- 1,84,000.00
Kray ki tarikh-17.10.2012
- 4 Jila patna anchal- punpun
Thana no- 73, Khata no-35, Kshesra no- 1496 Rakwa-29 D
kraymulya- 7,11,000.00
Kray ki tarikh-19.09.2016
- 5 Jila patna anchal- Sampatchak
Thana no- 1265, Khata no-91, Kshesra no- 1830 Rakwa-3¼ D
kraymulya- 1,10,000.00
Kray ki tarikh-04.04.2011
- 6 Jila patna anchal- Sampatchak
Thana no- 126, Khata no-91, Kshesra no- 1830 Rakwa-49 D
kraymulya- 2,48,000.00
Kray ki tarikh-05.10.2010
- 7 Jila patna anchal- Sampatchak
Thana no- 126, Khata no-91, Kshesra no- 1830 Rakwa-12 Dhur
kraymulya- 69,000.00
Kray ki tarikh-26.11.2011
- 8 Jila patna anchal- Sampatchak
Thana no- 126, Khata no-177, Kshesra no- 1850 Rakwa-6 Katatha
kraymulya- 3,10,000.00
Kray ki tarikh-16.11.2009
- 9 Jila patna anchal- Sampatchak
Thana no- 72, Khata no-50, Kshesra no- 154 Rakwa-6.25 D
kraymulya- 3,75,000.00
Kray ki tarikh-19.11.2014

Pg-04

- 10 Jila patna anchal- Sampatchak
Thana no- 72, Khata no-10, Khesra no- 294 Rakwa-7 Katatha
kramulya- 5,36,000.00
Kray ki tarikh-19.11.2014
- 11 Jila patna anchal- Sampatchak
Thana no- 73, Khata no-120, Khesra no-04 Rakwa-6% D
kramulya- 3,75,000.00
Kray ki tarikh-19.11.2014

एकविंशत् साइ